NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/134/17

NAME OF THE TRANSFEROR

: PARRY SUGAR INDUSTRIES LTD

NAME OF THE TRANSFERRE

: EID PARRYS INDIA LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

COUNCEL FOR PETITIONED

1. P.H. ARVINDHPADIAN
SENIOR COUNSEL
FOR FRANKER HAND
PAWAN JHABAKH

ORDER

Shri P H Arvindh Pandian, senior counsel for applicant present. Heard the Applicant. Order is reserved.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)